# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar) \*\*\*\*\*

### <u>ORDER</u>

Subject: Nomination of Judicial Officers for one day workshop on "Soft Skill Development, Stress Management, Management and Court Management Techniques".

No: 1182012025 | R-414 > Dated: 19/8/2025

The Judicial Officers, as per Annexure "A" are hereby nominated for participating in the subject programme, which is scheduled to be held on 6<sup>th</sup> of September, 2025 at J&K Judicial Academy, Mominabad, Srinagar.

The nominated Judicial officers shall report in the Academy, at 09:45 AM sharp on the scheduled date.

By Order.

Registrar General (Officiating)

No: 44358-87/R-9/95 Dated: 19/8/2025

### Copy of the above forwarded to the:-

1.	Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
	Secretary to Hon'ble Mr./Mrs. Justice
	for information of their Lordship's
_	De la companya della companya della companya de la companya della

- Registrar Vigilance, High Court of J&K and Ladakh.
- 4. Director, J&K Judicial Academy, Srinagar, for information and with the request to inform all the nominated Judicial Officers, accordingly. ..... for information and necessary action.
- 5. All the Pr. District and Sessions Judges of Kashmir Province/UT of Ladakh.
- 6. Concerned Judicial Officers.
- 7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
- 8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.

...... for information and maintaining the record of the same.

9. Order File.

Registrar General (Officiating)

### **Annexure-A**

# Workshop on: Soft Skill Development, Stress Management, Time Management and Court Management Techniques

<u>At</u>

#### J&K Judicial Academy, Mominabad, Srinagar

On

### 06.09.2025

### 1. Judicial Officers of Kashmir Province & UT of Ladakh

S.No	Name of the Officer(Mr/Ms)	Designation
1.	M. Anwar Alnasir	Sub Judge, Uri
2.	Mir Wajahat	CJM,Sopore
3.	AadilMushtaq	CJM, Srinagar
4.	MehreenMushtaq	CJM,Kulgam
5.	Feroz Ahmad Khan	CJM,Anantnag
6.	Imran Husain Wani	CJM,Budgam
7.	TsewangPhuntsog	CJM,Leh
8.	Manzoor Hussain	CJM,Handwara
9.	Abdul Bari	City Judge Srinagar
10.	Muzamil Ahmad Wani	CJM,Pulwama
11.	JunaidImtiaz Mir	Small Causes Court, Srinagar
12.	WangialTsering	CJM,Kargil
13.	Moneer Ahmad	SubJudge, Kupwara
14.	Faizan I Nazar	Special Mobile Magistrate, Srinagar
15.	Mohammad IshtiyaqAlam Baba	Forest Magistrate, Srinagar
16.	Javid Ahmad Pary	SecretaryDLSA,Baramulla
17.	Babar Hussain	SecretaryDLSA,Ganderbal
18.	EasarUlNabi	Special Mobile Magistrate, Budgam
19.	MasratJabeen	Special Mobile Magistrate(PT&E),Srinagar
20.	ShayestaNazir	City Munsiff,Srinagar
21.	DanishtaShafi	Munsiff, Pulwama
22.	Muneer Ahmad Bhat	Addl. Special Mobile Magistrate Awantipora, Pulwama

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2	3. Uzma Amin	Munsiff,Pampore
2	4. Raja Arshad Hamid	Addl. Mobile Magistrate (T), Srinagar
2	5. Towfeel Ahmad Mir	Additional Special Mobile Magistrate Beerwah, Budgam
2	6. Altaf Ahmad Mir	MunsiffHandwara,Kupwara
2	7. DeldanAngmo	Munsiff,Zanskar,Kargil
2	8. Adnan ManzoorNaqashbandi	Sub Registrar, Srinagar
2	9. TasneemKawoos	Munsiff,Budgam
30	0. Mufti Nahida	MunsiffKangan,Ganderbal
31	1. Nazia Hassan	MunsiffChadoora,Budgam
32	2. AarizooJavaid Rather	MunsiffDooru, Anantnag
33	3. Arshad Aziz Qureshi	Munsiff, Anantnag
34	1. Rameen Rashid Khan	Addl. Spl. Mobile Magistrate, Shopian
35	. Usman Khurshid	District Mobile Magistrate (T) Sopore,Baramulla
36	. Aiman Amin	Munsiff, CharariSharief,Budgam
37	. Waqar Ahmad	Munsiff, Tangmarg,Baramulla
38.	. AastikVerma	MunsiffQazigund,Anantnag
	NissarUlHaqKhan	Munsiff D.H Pora, Kulgam
	Varun Kumar	3rd Additional Munsiff, Srinagar
	Rahila Rashid	MunsiffSumbal,Bandipora
	Moonis Wahid	Addl. Special Mobile Magistrate, Ganderba
	Amandeep Singh	Munsiff,Bandipora
	ShivaniAttri	Addl. Spl. Mobile Magistrate, Pantha Chowk, Srinagar
		Magistrate, Panina Chowi, Service Munsiff, Baramulla
45.	HiteshwarKesar	Munsiff, Shangus, Anantnag
46.	FazalUlHaq	Munsin, Shangas,

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